

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF LEGEND POWER PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>Legend Power Private Limited</b>
2.	Date of incorporation of corporate debtor	12/09/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999DL2007PTC205925
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> 103, Ground Floor, Gali No. 6, Jaitpur, Badarpur, New Delhi – 110044 <b>Old Registered Address:</b> 921-A, Ninth Floor, Devika Tower, Nehru Place, New Delhi – 110019
6.	Insolvency commencement date in respect of corporate debtor	22/07/2024 (Order of Hon'ble NCLT was uploaded on 23/07/2024)
7.	Estimated date of closure of insolvency resolution process	18/01/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bihari Lal Chakravarti <b>Registration No:</b> IBBI/IPA-002/IP-N00863/2019-2020/12776
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> GC – 901 Aditya Mega City, Vaibhav Khand Indirapuram, Ghaziabad, Uttar Pradesh – 201014 <b>Email:</b> blchakravarti.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Add:</b> GC – 901 Aditya Mega City, Vaibhav Khand Indirapuram, Ghaziabad, Uttar Pradesh – 201014 <b>Email:</b> cirp.legendpower@gmail.com
11.	Last date for submission of claims	05/08/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench – III, has ordered the commencement of a Corporate Insolvency Resolution Process of Legend Power Private Limited on 22.07.2024 (**Order of Hon'ble NCLT was uploaded on 23/07/2024**).

The creditors of Legend Power Private Limited are hereby called upon to submit their claims with proof on or before 05.08.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only.

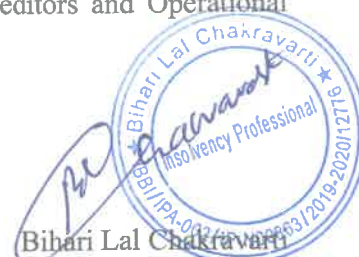


All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms along with documentary proof in support of their claims.

Form B- For claims by Operational Creditors (except Workmen and Employees); Form C- For claims by Financial Creditors, Form CA- For claims by Financial Creditors in a class as aforesaid, Form D-For claims by Workmen and Employees, Form E- For claims by Authorized Representative of Workmen and Employees, Form F- For claims by Creditors other than Financial Creditors and Operational Creditors.

**Submission of false or misleading proofs of claim shall attract penalties.**



Bihari Lal Chakravarti  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00863/2019-2020/12776  
**In the matter of Legend Power Private Limited**  
AFA Validity upto **November 16, 2024**

Date: 25/07/2024  
Place: New Delhi

Classifieds

PERSONAL

I, Monica Das D/o Santosh Kumar Das R/o B-13/157, 2nd Floor, Plot.No.88, Pharma Apartment, VTC: IP Extension, Laxmi Nagar, Gandhi Nagar, East Delhi, Delhi-110092 also, currently residing at 131, New Priyadarshini Apartments, P-17, Sector-5, Dwarka, New Delhi-110075 have changed my name to Meenakshi Das for all future purposes.

0070914387-1

I, Anuradha W/o Prakash Damodaran R/o Flat No.J-43/S-1, Dilshad Colony, Delhi-110095 have changed my name to Anuradha Appu.

0040740037-8

I, Asif s/o Abdul Gaffar, R/o C-42/A, Jawahar Park, Devli Road, Khanpur, New Delhi-110062, have changed my name to Asif Hussain, permanently.

0040740008-8

IT IS FOR GENERAL INFORMATION THAT I, LOVE KUSH S/O RAM CHANDER R/O H.NO-490, H-BLOCK, MANGOL PURI, NORTH WEST DELHI, DELHI-110083 DECLARE THAT NAME OF MY MOTHER HAS BEEN WRONGLY WRITTEN AS SUSHEEA DEVI IN MY 10TH AND 12TH CLASS EDUCATIONAL DOCUMENTS. THE ACTUAL NAME OF MY MOTHER IS SUSHILA DEVI.

0040739956-1

It is for general information that I, MITHEESH KUMAR TRIVEDI, S/O Late Banshidhar Tiwari, R/o-606, Nandini Metro Suites, Sector-4, Vaishali, Ghaziabad - 201019 (U.P.) have changed the name of my minor daughter TANNISHKA TRIVEDI, aged 14-years and she shall hereafter be known as TANNISHKA TRIVEDI.

0040740008-9

LOST & FOUND

I RAJAVTI W/O MEHESH SHARMA, HAVE LOST MY PROPERTY ALLOTMENT LETTER OF FLAT 4C BLOCK 16A SECTOR 118 NOIDA UP-201301. IF FOUND PLEASE CONTACT ON 9718286600.

0040739955-1

MISCELLANEOUS

Req OTS Fund & const for Runig Unit 9780022567

0130043706-1

PUBLIC NOTICE

Be It Known that my client RAM KUMAR S/O SH. SHIVCHARAN SINGH R/o A-2177, Noida, Distt. Noida, Delhi-110092 have died. I, the undersigned, being a legal heir, have taken possession of the property of late Mr. RAM KUMAR, movable and immovable properties/assets with immediate disbursement thereof to my client and loyal to the family responsibilities. Anybody dealing with them in civil and criminal matter shall be doing at his/her own risk. Cost and responsibility shall be on my client and things done by them.

0040740008-2

PUBLIC NOTICE

My client Arun Jha S/o Sh. Niranjan Jha R/o H.No. W-33/203, L-Block, Jhuggi Mangol Puri, North West, Delhi-110083 is also known as Arun Lal Jha, while his correct name is Arun Jha. Arun Lal Jha and Arun Jha is the one and same person.

0040740008-3

PUBLIC NOTICE

This is to inform that my client, Dharam Pal Khurana S/o Ashi Ram Khurana (Deceased) has died. I, the undersigned, being a legal heir, have taken possession of the property of late Mr. Dharam Pal Khurana, movable and immovable properties/assets with immediate disbursement thereof to my client and loyal to the family responsibilities. Anybody dealing with them in civil and criminal matter shall be doing at his/her own risk. Cost and responsibility shall be on my client and things done by them.

0040740008-4

PUBLIC NOTICE

Whereas my client (1) Mr. Annu Dutt (H/O of Adilnagar No. 77/77 7473 2923) (S/O Sh. Shambhu Dayal) & (2) Mrs. Sanjay Datta (H/O of Adilnagar No. 74/74 7473 2923) (S/O Mr. Vinay Dutt both R/o 325, F-Block, Jyoti Colony, Wazirpur, Delhi-110008 hereby declare that my client, Annu Dutt, Sanjay Datta & their wife Mrs. Anni Chaturvedi, in-law's any acts and deeds in future.

0040740008-5

PUBLIC NOTICE

This is to inform the general public that the reservation letter dated 22.12.1989, allotment, common possession letter dated 24.02.1991 and possession letter dated 15.10.1991 issued by Ghaziabad Development Authority in favour of Mrs. Rajni Saxena W/o Shri Dharmendra Saxena of the property located at residential MIG Flat No. L-720, on First Floor, Block-L, Situated at Sector-23, Sanjay Nagar Ghaziabad have been laminated for preservation purposes. These documents pertain to the share certificate, allotment and possession of the said property. The original laminated documents will be submitted to State Bank of India (SBI) as part of the mortgage process for securing a loan against any claims, objections, or interests concerning the aforementioned property shall be notified to the undersigned within 7 days from the date of this notice.

0040740008-6

FORM-G INVITATION FOR EXPRESSION OF INTEREST FOR BHUPESH STEEL PRIVATE LIMITED OPERATING IN STEEL SECTOR AT SONIPAT, HARYANA & DELHI. Includes details of the company, registered office, and financial information.

FORM A PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE CREDITORS OF LEGEND POWER PRIVATE LIMITED. Includes details of the company, registered office, and financial information.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR BHUPESH STEEL PRIVATE LIMITED. Includes details of the company, registered office, and financial information.

POSSESSION NOTICE. Includes details of the property, the creditor, and the terms of the notice.

IMPORTANT. Includes details of the property, the creditor, and the terms of the notice.

KOTAK MAHINDRA BANK LIMITED Demand Notice Under Section 13(2) Of The SARFAESI Act, 2002. Includes details of the bank, the borrower, and the terms of the notice.

IMPORTANT. Includes details of the property, the creditor, and the terms of the notice.

